

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 35(ND)15
CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 28.09.2016**

NAME OF THE COMPANY: M/s. Ms. Ameeta Mehra V/s. M/s. Mehra Developers & Farms Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	Manik Dogra	Adv for L-2		Mr.
2.	Jeevish Nagrath Meghna Bal	Adv.) Adv.) for Rehtowner		Mr.

ORDER

Learned counsel for the parties are present. Learned counsel seek and are given 3 weeks' further time as last chance to comply with the terms of the earlier order dated 22.08.2016 of this Tribunal.

List on 03.11.2016.

sd/-
(R.Varadharajan)
Member (Judicial)

sd/-
(Maharaj Krishan Hanjura)
Member (Judicial)